NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.06.2021 (MONDAY)

<u>COURT – II (VIRTUAL MODE)</u>

<u>10:30 AM</u>

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 924 of 2021 in Comp. App. (AT) (Ins) No. 1245-1247 of 2019 & I.A No. 911 – 913 of 2021	State Bank of India. Vs. Maithan Alloys Ltd & Ors.	R.P. Kapur	Neeraj Kr. Gupta- R1
2.	Contempt Case (AT) No. 20 of 2020 in Comp. App (AT) (Ins) No. 1245 - 1247 of 2019 & I.A No. 910, 916 & 917 of 2021	State Bank of India Vs. Subodh Kumar Agrawalla & Ors	R.P. Kapur	Surjadipta Seth-R1 Rahul Auddy-R5
3.	Comp. App. (AT) (Ins) No. 1097 of 2019	Mr. G. Eswara Rao Vs. Stressed Assets Stabilisation Fund & Anr.	Mayank Jain	Sidhartha Barua Praful Jindal-R1

For Directions

of Diffe		1		
4.	Competition App. (AT) No. 63 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India &Ors. With	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 &R4)
5.	Competition App. (AT) No. 64 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. With	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 &R4)
6.	Competition App(AT) No. 65 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. With	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 & R4)
7.	Competition App. (AT) No. 66 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors.	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 & R4)

8.	Competition App. (AT) No. 26 of 2020	Travel Agents Association of India Vs. Competition Commission of India & Ors.	MM Sharma	Shama Nargis M.K. Ghosh-R3 Harish Vaidyanathan Dhankar-R2
				Deepak Biswas-R4

For Admission (Fresh Cases)

o. App. (AT) I	\mathbf{D}^{\prime}		
	Directorate of Commercial Taxes	Madhumita	Raj Singhania-R1 &
		Bhattacharjee	R2
V	VSP Udyog Pvt. Ltd. & Ors.		Kumarjit Banerjee
			Gaurav Gupta-R3
p. App. (AT) S	Sanjay Jain	Pawan Shree	
No. 425 of V	Vs.	Agarwal	
1	Nilesh Sharma		
F	Resolution Professional for Dream		
F	Procon Pvt. Ltd.		
[No. 380 of p. App. (AT) No. 425 of	No. 380 of Vs. VSP Udyog Pvt. Ltd. & Ors. p. App. (AT) Sanjay Jain	No. 380 ofVs. VSP Udyog Pvt. Ltd. & Ors.Bhattacharjeep. App. (AT) No. 425 ofSanjay Jain Vs. Nilesh Sharma Resolution Professional for DreamPawan Shree Agarwal

For Admission (After Notice)

11.	Comp. App. (AT)	Sidney Ralph Vaz	Zeba Khair	Sandeep Bajaj
11.			Zeba Kilali	Sandeep Bajaj
	(Ins) No. 241 of	Vs.		Aakanksha Nehra
	2021	R K Constro Projects Pvt. Ltd.		
		(Through Liquidator, Neeraja Kartik) &		Aditi Gupta-R2
		Ors.		-
		With		
12.	Comp. App. (AT)	Deepak Santram Pathe & Ors.	Zeba Khair	Sandeep Bajaj
	(Ins) No. 242 of	Vs.		
	2021	R K Constro Projects Pvt. Ltd.		Aakanksha Nehra
		(Through Liquidator, Neeraja Kartik) &		Aditi Gupta-R2
		Ors.		Full Supu 12
		With		
13.	Comp. App. (AT)	Deepak Santram Pathe & Ors.	Zeba Khair	Sandeep Bajaj-R2
	(Ins) No. 244 of	Vs.		
	2021	R K Constro Projects Pvt. Ltd.		
		(Through Liquidator, Neeraja Kartik) &		
		Ors.		
14.	Comp. App. (AT)	Ariisto Alert Residents Association	Ritesh Khare	Viraj Parish
	(Ins) No. 355 of	Vs.		Nitin Mishra-R1
	2021	Prestige Estates Projects Ltd. & Ors.		Tishampati Sen
				Abhishree S
l				Chintan Gandhi-R2

<u>02:00 PM</u>

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Directions

15.	Contempt Case	Ashutosh Jain	Vibhor Garg	Mohit Nandwani-R4
	(AT) No. 18 of	Vs.		
	2020 in Comp.	Morpheus Developers Pvt. Ltd. & Ors.		
	App (AT) (Ins)			
	No. 1155 of 2019			
		With		

16.	Contempt Case	Sandeep Kumar Bhatt	Mohit Nandwani	Yogesh Sharma-R1
	(AT) No. 26 of	Vs.		to R3
	2020 in Comp.	Morpheus Developers Pvt. Ltd. & Ors.		
	App (AT) (Ins)			
	No. 1155 of 2019			

Copy to: -

- 1. Notice Board
- 2. Website: <u>www.nclat.nic.in</u>

By order of Hon'ble Officiating Chairperson -sd/-Registrar